

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3176 of 2022 in Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1116 of 2022 & I.A No. 3328 of 2022	Hytera Communications Corporation Ltd. Vs. Simoco Telecommunications (South Asia) Ltd.	Preet Pal Singh	
3.	Comp. App. (AT) (Ins) No. 1117 of 2022	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai (Liquidator for Precision Fasteners Ltd.)	Easha Kadian	
4.	Comp. App. (AT) (Ins) No. 1118 of 2022 & I.A No. 3331, 3299 of 2022 (With Defects)	Manohar Bidaye & Ors. Vs. Santanu T. Ray	G. Aniruth Purusothaman	
5.	Comp. App. (AT) (Ins) No. 1119 of 2022 & I.A No. 3332, 3308 of 2022 (With Defects)	The Commissioner Central Goods & Service Tax. Kutch Gandhidham Vs. East India Transport Agency	Vijay Joshi	
6.	Comp. App. (AT) (Ins) No. 1120 of 2022	Shahrulkh Vs. Religare Finvest Ltd. & Anr.	Rakesh Kumar	

7.	Comp. App. (AT) (Ins) No. 1121 of 2022 & I.A. No. 3339 of 2022	Deputy Director Directorate Of Enforcement Vs. KEC International Ltd. & Anr.	Zoheb Hossain	
8.	Comp. App. (AT) (Ins) No. 1122 of 2022 & I.A. No. 3340 of 2022	Somesh Arora & Anr. Vs. Soni Realtors Pvt. Ltd. Through Resolution Professional	Atul Kumar	
9.	Comp. App. (AT) (Ins) No. 1123 of 2022 & I.A. No. 3319 of 2022 (With Defects)	Excise and Taxation Department Govt. of Haryana Vs. Ashok Kumar Resolution Professional	Hemant Gupta	
10.	Comp. App. (AT) (Ins) No. 1124 of 2022 & I.A. No. 3349 of 2022	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. Shailesh Verma (Erstwhile Resolution Professional for South East U.P. Power Transmission Company Ltd.) & Ors.	Abhinav Mishra	
11.	Comp. App. (AT) (Ins) No.1126 of 2022	Agarwal polysacks Ltd. Vs. K.K. Agro Foods & Storage	Manish Paliwal	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	Nausher Kohli-R1 Gaurav Kakar-R3 Saket S. Jain-R4
13.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	Abhishek Anand Kunal Godhwani-R2-R5 Jishnu Chowdhury-R3 Aniket Agarwal-R1 & R4
14.	Comp. App. (AT) (Ins) No. 261 of 2022	Chipsan Aviation Private Ltd. Vs. Punj Llyod Aviation Ltd.	Nidhi Vardhan	Karan Luthra Aarushi Tiku
15.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr. With	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
16.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1

17.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	Abhishek Anand Pathik Choudhary
18.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr. With	Aastha Mehta	Soumya Dutta Shaunak Mitra Preet Pal Singh
19.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	Suraj Prakash
20.	Comp. App. (AT) (Ins) No. 461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	Rohit Gupta Deepak Deshmukh Rajiv Sr. Divedi
21.	Comp. App. (AT) (Ins) No. 515 of 2022	Pankaj Khetan (Erstwhile Resolution Professional of Kushal International Ltd.) Vs. Jammu & Kashmir Bank Ltd.	G.P. Madan	Rahul Chaudhary Syed Arsalan Prateek Khaitan Chatanya Sharma Stitij Chakravarty
22.	Comp. App. (AT) (Ins) No. 558 of 2022	Madhya Pradesh Power Management Company Ltd. Vs. FL Smidth Pvt. Ltd. & Anr.	Ashish Prasad	Malvika Trivedi Anindita R Chowdhury Raghav Chadha-R2
23.	Comp. App. (AT) (Ins) No. 578 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	Abhishek Malhotra	Varsha Banerjee Alok Dhir
24.	Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Director of Suspended Board of Directors Coppertun Brewing Pvt. Ltd. Vs. Pardesi Construction Pvt. Ltd. & Anr.	Karun Mehta	Sandeep Bajaj Vipul Jai Asav Rajan-R1 Ashutosh Khemani- R2
25.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Moktan
26.	Comp. App. (AT) (Ins) No. 701 of 2022	Manas Sarkar Vs. Indian Overseas Bank & Anr.	Ashish Chaudhary	Gautam Singhal-R1 Anil Anchalia-R2

27.	Comp. App. (AT) (Ins) No. 719 of 2022	Shantilal Javerchand Jain Vs. Varsha Corporation Ltd. (Through Its IRP) & Anr.	N P Rajwani	Rahul Punjabi-R1
28.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
29.	Comp. App. (AT) (Ins) No. 918 of 2022	Wave Megacity Centre Pvt. Ltd. Vs. Rakesh Taneja & Ors.	Hardeep Sachdeva	Rahul Raman Ratnesh Sharma D. Nayyar Kaushal Sharma
30.	Comp. App. (AT) (Ins) No. 1094 of 2022	Vibhishek Pal Singh Vs. Rajesh Kumar Jalan & Anr.	Prakul Khurana	Nikhil Yadav-R1 Shivansh Pandya-R2

02:00 PM

For Admission (After Notice)

31.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Ors.	Rahul Kumar	Shweta Dubey Kanishka Prasad-R1 Abhijeet Sinha Shounak Mitra-R2 Gaurav Mitra Piyush Beriwal-R3
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For Hearing

32.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Awasthi-R1 Avinash Mohapatra- R2
33.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
34.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
35.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3

36.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
37.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar